

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 2088/2017  
M.A No. 2534/2019**

This the 9<sup>th</sup> day of August, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Raj Kumar Singh, JGM (P), Group 'A'  
Aged about 48 years,  
S/o Late Shri Arjun Singh,  
R/o 14/127, Vasundhara, Ghaziabad U.P.

...Applicant

(By Advocate : Dr. Harsh Pathak with Mr. Mohit Choubey)

**VERSUS**

1. Ministry of Housing and Urban Poverty Alleviation  
Through: The Secretary,  
Room No. 125-C, Nirman Bhawan,  
New Delhi.
2. Housing And Urban Development Corporation  
(HUDCO) (HQ)  
Through: Chairman & Managing Director.  
Address: HUDCO Bhawan, Core-7-A,  
Indian Habitat Centre, Lodhi Road.  
New Delhi. Pin Code – 110003.
3. Dr. M. Ravi Kanth, CMD  
Housing And Urban Development Corporation  
(HUDCO) (HQ)  
Address: HUDCO Bhawan, Core-7-A,  
Indian Habitat Centre, Lodhi Road.  
New Delhi. Pin Code – 110003.
4. The Executive Director-HRD,  
Housing And Urban Development Corporation  
(HUDCO) (HQ)  
Address: HUDCO Bhawan, Core-7-A,  
Indian Habitat Centre, Lodhi Road.  
New Delhi. Pin Code – 110003. ...Respondents

(By Advocate : Ms. Ritu Pama)

**ORDER (Oral)****Justice L. Narasimha Reddy, Chairman :**

M.A No. 2534/2019 is filed with a prayer to permit the applicant to withdraw the O.A.

2. In view of the reasons mentioned therein, the M.A is ordered and permission is accorded. The O.A. is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

/Mbt/